BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2

IA 212 of 2020 in C.P.(I.B) No. 301/NCLT/AHM/2019

Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2021

Name of the Company: Inox Wind Infrastructure Services Ltd
V/s
Shethia Erectors & Material Handlers Ltd

Rule 11 of NCLT rules,2016

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

Advocate, Mr. Pratik Thakkar appeared on behalf of Applicant. Advocate, Ms. Gargi Vyas appeared on behalf of the Respondent.

In view of the order passed in C.P.(I.B) No. 301/2019, the instant IA is adjourned.

List the matter on 01.02.2021

CHOCKALINGAM THIRUNAVUKKARASU
MEMBER TECHNICAL

MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 6th day of January, 2021